

SPECIAL BENCH
COURT - II

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1244(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	TENKI TENDUF-LA DAVIS VS ANNANDALE LEASING PRIVATE LIMITED
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4) SEC. 243(1) (B)

Appearance (via video conferencing/physically)

Mrs. Manju Bhuteria, Adv.] For the Respondent
Mr. Uttam Sharma, Adv.]

ORDER

1. Learned Counsel for the Respondent present.
2. List this matter for consideration on **22.05.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)